

HIGH COURT OF HIMACHAL PRADESH, SHIMLA-171001

No. HHC/Rules/14-61/90-

Dated the 8.7.2015

NOTIFICATION

Hon'ble the Chief Justice, High Court of Himachal Pradesh has been pleased to withdraw the amendment notification Nos.HHC/Rules/14-61/90/17599-611, dated 25.6.2015, HHC/Rules/14-61/90/17612-24, dated 25.6.2015 and HHC/Rules/14-61/90/18351-62 dated 2.7.2015 in "The Himachal Pradesh High Court Officers and Members of the Staff (Recruitment, Conditions of Service, Conduct & Appeal) Rules, 2003, for the administrative reasons".

**BY ORDER OF HON'BLE THE
CHIEF JUSTICE**

REGISTRAR GENERAL

Endst. No. HHC/Rules/14-61/90- 19218-29

Dated the 8.7.2015

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1. The Deputy Registrar-cum-Special Private Secretary to Hon'ble the Chief Justice, High Court of H. P., Shimla.
2. The Principal Secretary(Home)/(Personnel)/(Finance) to the Government of HP, Shimla - 171 002.
3. The L.R.-cum-Principal Secretary (Law) to the Government of Himachal Pradesh, Shimla -2.
4. The Accountant General (Audit), HP. Shimla - 171 003.
5. The Accountant General(A&E), HP, Shimla - 17100.
6. All the Additional Registrars, HP High Court, Shimla.
7. All the Deputy Registrars/Assistant Registrars/ Secretaries/Court Masters/ .Private Secretaries/ Section Officers/Marriage Counsellor/ Chief Librarian/ Public Relation Officer/Protocol Officer of this Registry.
8. The Secretary/Private Secretary/PAs to the Registrar General/Registrar(Rules)/Registrar(Vigilance)/ Registrar Judicial/Registrar(Inspection)/Registrar (Administration).
9. The PA to Central Project Coordinator/Coordinator, Main Mediation Centre, High Court of Himachal Pradesh, Shimla.
10. The Assistant Registrar (Computer) for updation of the official website.
11. The Technical Director, NIC of this Registry for necessary action.
12. Guard file.

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(Sushil Kukreja)
Registrar(Rules)